

DIVISION BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.174/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S HARYALI SEEDS PVT LTD V/S DEVI LAXMI FOODS INDIA PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE. : *For the Operational Creditor*

NONE. : *For the Corporate Debtor*

ORDER

None for the parties.

In the interest of justice, adjourned to 3rd November, 2023.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

15th September, 2023

Priya Agarwal
(Stenographer)